

Annexure 1

Name of the corporate debtor: S V Distributors Private Limited

Date of commencement of CIRP: 19th July 2024

List of creditors as: 01 March 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of Baroda	07/08/24	58,26,99,153	58,26,99,153	Secured	58,26,99,153	58,26,99,153	No	60.53%	-	-	-	-	
2	Indusind Bank Limited	08/08/24	31,06,87,610	31,06,87,610	Secured	31,06,87,610	31,06,87,610	No	32.28%	-	-	-	-	
			89,33,86,763	89,33,86,763		89,33,86,763	89,33,86,763		92.81%			-	-	